

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**RAJYA SABHA**

**STARRED QUESTION NO. 105.  
TO BE ANSWERED ON FRIDAY, THE 10<sup>TH</sup> FEBRUARY, 2023.**

**NATIONAL INVESTMENT AND MANUFACTURING ZONES**

**\*105 SHRI MUKUL BALKRISHNA WASNIK:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that Government decided eight National Investment and Manufacturing Zones (NIMZ) along the Delhi Mumbai Industrial Corridor (DMIC) project;
- (b) if so, the details thereof and the progress made so far;
- (c) whether Government also gave in-principle approval for fourteen NIMZs outside DMIC; and
- (d) if so, the details on the status of each one of them?

**ANSWER**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) to (d):** A Statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA  
STARRED QUESTION No. 105 FOR ANSWER ON 10.02.2023.**

- (a & b):** Government of India granted in-principle approval to eight Investment Regions along the Delhi Mumbai Industrial Corridor (DMIC) project as National Investment and Manufacturing Zones (NIMZs). Details of 8 DMIC NIMZs are provided in **Annexure-I**.
- (c & d):** Government of India also accorded in-principle approval to the 16 NIMZs under the National Manufacturing Policy (NMP). Out of these, 04 NIMZs, namely (i) Prakasam District of Andhra Pradesh, (ii) Sangareddy (erstwhile Medak) District of Telangana, (iii) Kalinganagar, Jajpur District of Odisha and (iv) Hyderabad Pharma City NIMZ in Rangareddy District of Telangana, were accorded final approval. The details of these NIMZs are given at **Annexure-II**.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION No. 105 FOR ANSWER ON 10.02.2023.**

The details of eight Investment Regions along the Delhi Mumbai Industrial Corridor (DMIC) project that were granted in-principle approval as NIMZs are as under:

Sl. No	Name of the Investment Regions	Status	
i	Ahmedabad-Dholera Investment Region ( <b>DSIR</b> ), Gujarat	In order to boost manufacturing, plug and play infrastructure has been provided under Delhi Mumbai Industrial Corridor (DMIC), wherein four greenfield industrial nodes have been developed. Major trunk infrastructure works have been completed and land allotment has started. In these greenfield smart industrial cities/nodes, a total of approx. 11,990 acre has been developed out of which 226 plots admeasuring nearly 1,558 acre has been allotted to companies (with investment to the tune of more than Rs. 18,175 crore). Apart from the above allotted plots, about 5,491 acre has been utilized for development of utilities/amenities/green and approx. 4,941 acre of developed land parcels are available for immediate allotment across multiple uses.	
ii	Shendra-Bidkin Industrial Park city near Aurangabad ( <b>SBIA</b> ), Maharashtra		
iii	Dadri-Noida-Ghaziabad Investment Region ( <b>DNGIR</b> ), Uttar Pradesh		
iv	Pithampur-Dhar-Mhow Investment Region ( <b>PDMIR</b> ), Madhya Pradesh		
v	Dighi Port Industrial Area ( <b>DPIA</b> ), Maharashtra		Land has been identified by respective State Government(s) for Phase-1 and project development activities completed and approved by NICDIT.
vi	Jodhpur-Pali-Marwar Industrial Area ( <b>JPMIA</b> ), Rajasthan		
vii	Manesar-Bawal Investment Region ( <b>MBIR</b> ), Haryana		Government had approved an integrated Multi Modal Logistic Hub (MMLH) at Nangal Choudhary, Haryana in May 2018. Construction of external trunk infrastructure work has been initiated.
viii	Khushkhera-Bhiwadi-Neemrana Investment Region ( <b>KBNIR</b> ), Rajasthan		Land has been identified for Phase-1 of the project by State Government and project development activities have been initiated.

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**Annexure- II****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA STARRED QUESTION No. 105 FOR ANSWER ON 10.02.2023.**

The details/status of sixteen NIMZs outside the DMIC region have been accorded in-principle approval are as under:

i.	Nagpur District of Maharashtra
ii.	Prakasam District of Andhra Pradesh
iii.	Chittoor District of Andhra Pradesh
iv.	Sangareddy (erstwhile Medak) District of Telangana
v.	Hyderabad Pharma City NIMZ in Rangareddy District of Telangana.
vi.	Tumkur District of Karnataka
vii.	Kolar District of Karnataka*
viii.	Bidar District of Karnataka*
ix.	Gulbarga District of Karnataka*
x.	Kalinganagar, Jajpur District of Odisha
xi.	Ramanathapuram District of Tamil Nadu
xii.	Ponneri Taluk, Thiruvallur District of Tamil Nadu
xiii.	Auraiya District of Uttar Pradesh;
xiv.	Jhansi District of Uttar Pradesh;
xv.	Ahmedabad and Mehsana District of Mandal Becharaji Special Investment Region
xvi.	Ahmedabad District of Mandal Becharaji Special Investment Region

Out of these, the following NIMZs have been granted final approval on receipt of proposal from the Concerned State Government and recommended by the High Level Committee constituted under National Manufacturing Policy(NMP). Government has also granted cost of Master Planning to these NIMZs.

Sl. No.	Location	Final approval granted
i.	Prakasam District of Andhra Pradesh	6th October, 2015
ii.	Sangareddy (formerly Medak) District of Telangana	22nd January, 2016
iii.	Kalinganagar, Jajpur District of Odisha	31st May, 2016
iv.	Hyderabad Pharma City NIMZ in Rangareddy District of Telangana.	10th December, 2019

(\*State Government of Karnataka vide their letters dated 14.01.2019 and 17.01.2020 conveyed their decision to drop the NIMZs in Gulbarga District, Kolar District and Bidar District)

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